

[13 December, 2002]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) Yes, Sir.

(b) The Government accorded approval on 18.12.2001 for establishment of an Indian Institute of Maritime Studies, Mumbai which has been registered as a society under the Societies Registration Act, 1860 on 6th June, 2002. The four Maritime Training Institute functioning within the Government set up viz, Marine Engineering & Research Institute, Kolkata, Marine Engineering & Research Institute Mumbai, Training Ship Chanakya, Navi Mumbai and Lal Bahadur Shastri College of Advanced Maritime Studies and Research, Mumbai have come within the domain of Indian Institute of Maritime Studies.

(c) Besides the four Maritime Training Institute which have, now fallen within the purview of the Society, there are 126 Government approved private training Institutes imparting nautical and engineering training in the country.

Harassment of women at call centres

2431. SHRIMATI PREMA CARIAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the guidelines laid down by the Supreme Court, with regard to sexual harassment at the work place, are being followed in relation to young ladies, who work at call centres;

(b) if so, the details thereof;

(c) whether Government are aware of the rise in cases of sexual harassment at the work place even at higher levels, more particularly in call centres which function well at night; and

(d) if so, the reasons therefor, with the number of cases that have drawn the attention of the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) The guidelines laid down by the Hon'ble Supreme Court, in its judgement dated 13.8.97, in the matter of Vishaka Vs. State of Rajasthan, to prevent sexual harassment for women at work place are required to be followed by all employers, whether in public or private sector.

(c) and (d) The Government does not receive complaints directly as these are to be dealt by Complaints Committees constituted by the employers in the respective work places.

Navodaya Vidyalayas in Manipur

2432. SHRI RISHANG KEISHING: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of existing Navodaya Vidyalayas in Manipur;
- (b) whether the schools are provided with the required staff, buildings, accommodation for students; and
- (c) the Plans in hand for development and providing facilities for these schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) There are nine Navodaya Vidyalayas in Manipur.

(b) and (c) Out of the 9 Navodaya Vidyalays sanctioned in Manipur, 7 Vidyalayas are functioning in Permanent buildings. The remaining 2 JNVs are functioning in temporary accommodation provided by the State Government. There are some vacancies in the teaching and non-teaching posts. However, against the vacancies in the teaching posts, Principals have been authorized to appoint teachers on contract basis. Construction works are being monitored constantly and adequate financial resources are being made available on priority for completion of the buildings in Manipur. Efforts are being made to expedite developmental works like water & electricity etc. for early completion.

Problems of higher education

2433. DR. ALLADI P. RAJKUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the problems of higher education in the country; and
- (b) the action taken to solve these problems, in educational terms?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMAJ: